

(c) Does not arise.

Allotment of Flats by DDA

[English]

Review of National Policy on Education

*69. SHRI INDRAJIT GUPTA:
SHRI SHANKERSINGH
VAGHELA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have studied the recommendations contained in Acharya Ramamurti Committee's Report on National Policy on Education;

(b) if so, the details of the recommendations accepted by the Government and the action plan drawn up to implement those recommendations; and

(c) the reasons for not accepting the remaining recommendations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). The National Policy on Education Review Committee chaired by Acharya Ramamurti submitted its Report to the Government on 26 December 1990. Government has decided to seek the advice of Central Advisory Board of Education (CABE) in the matter. The Government will formulate its views after receiving the advice of CABE.

*70. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has to yet allotted flats not the applicants who are in the waiting list since 1980;

(b) if so, the reasons therefore;

(c) the number of applicants in the waiting list, category-wise and also the year of their registration;

(d) the time by which flats are likely to be allotted to all the registered applicants; and

(e) the criteria DDA propose to adopt for allotment of flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) Yes, Sir.

(b) The balance registrants under various housing schemes could not be allotted flats so far due to constraints of land and in infrastructural services.

(c) (i): Under the New Pattern Scheme floated in 1979 the categorywise details of registrants awaiting allotments are as under:-

| <i>Category</i> | <i>No. of registrants awaiting allotment</i> |
|-----------------|--|
| MIG | 22567 |
| LIG | 26962 |
| JANTA | 7919 |
| | 57448 |

(H) Under various self financing schemes the number of applicants

in the waiting list is as under:-

| <i>Year</i> | <i>No. of registrants awaiting allotment</i> |
|---------------|--|
| 1982 scheme | 7,154 |
| 1985 scheme | 14,481 |
| Total: | 21,635 |

(d) The backlog of 79,083 registrants referred to in reply to part 'c' above, is expected to be cleared by the end of 8th Five Year Plan.

(e) The allotment of flats under the New Pattern Scheme, 1979 is made from time to time as per the priority list. The allocation of flats under the self financing scheme is made through draw of lots for every separate release of flats, keeping in view the seniority of the eligible registrants in each scheme and on the basis of choice of locality indicated by the registrants in the application form for allocation of self financing flats.

Prices of Pulses

*71. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that despite substantial increase in import of pulses by the Government, there is no significant relief to the consumers;

(b) if so, whether prices of pulses continue to be prohibitive;

(c) the remedial steps being considered by the Government in this regard;

(d) whether dal and grain merchants

associations in Delhi have agreed to reduce the price of pulses by 10-15 per cent immediately; and

(a) if so, the extent to which the prices of pulses have been actually reduced?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). The Wholesale Price Index (W.P.I.) of pulses rose by 22.1% between 3.2.1990 and 2.2.1991. The increase in price between last week of November, 1990 and first week of February, 1991 is 1.2%. The increase is essentially attributable to the gap between demand and supply. Although imports are being allowed on open General Licence basis to augment availability, such imports are, by their very nature, small and cannot cover the gap. The custom duty on pulses was also reduced from the earlier level of 35% to 10% with effect from 1.11.1989 to encourage imports. Several measures have been taken to increase the production of pulses in the country and these are detailed in the statement below.

(d) and (e). According to the information received from the Delhi Administration, during August/September, 1990, the Dal and Grain Merchants Associations had agreed to sell pulses directly to consumers, at 10% less than the prevailing market prices. This was a temporary arrangement.